HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

* * *

(Reminder-II)

To

The Pr. District & Sessions Judge,
Jammu, Rajouri, Kargil, Budgam, Baramulla, Kathua,
Udhampur, Samba, Leh,Ganderbal, Shopian,
Anantnag,

No: 36475-88/Inf/A   Dated: 14/09/2018

Subject: Information regarding the number of Court Complexes, Court Halls and Bar/Lawyer's Halls available in the Court Complexes.

Sir,

Kindly refer to this office communication No.19622-43 /Infras dated 25.07.2018 & reminder dated 16.08.2018, (copies enclosed), regarding the subject cited above, you are requested to furnish the details pertaining to facilities for Lawyers in all Subordinate Courts of your District, but till date no response has been received by this office from your side.

In this regard, you are requested to furnish the above mentioned requisite information as per revised proforma (copy enclosed) of Govt. of India, Ministry of Law & Justice Department of Justice to this office at the earliest, for onward transmission to the GOI.

Matter may be treated as most urgent.

Yours faithfully,

(Anil Kumar Dogra)
Chief Accounts Officer
12/9/18

Encl: As above.

Copy. to CPC
for e-mail
Ld 7.

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

* * *

(Reminder-I)

To

The Pr. District & Sessions Judge,
Jammu, Rajouri, Kargil, Budgam, Baramulla, Kathua, Poonch,
Udhampur, Bhaderwah, Samba, Leh Ganderbal, Shopian,
Anantnag, Srinagar.

No: 34098/Inf....d   Dated: 16/08/2018

Subject: Information regarding the number of Court Complexes, Court Halls and Bar/Lawyer's Halls available in the Court Complexes.
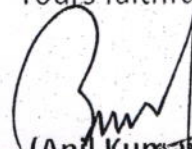
Sir,

Kindly refer to this office communication No.19622-43 /Infras dated 25.07.2018, (copy enclosed), regarding the subject cited above, you are requested to furnish the details pertaining to facilities for Lawyers in all Subordinate Courts of your District, but till date no response has been received by this office from your side.

In this regard, you are once again requested to furnish the above mentioned requisite information as per revised proforma (copy enclosed) of Govt. of India, Ministry of Law & Justice Department of Justice to this office at the earliest, for onward transmission to the GOI.

Matter may be treated as most urgent.

Yours faithfully,

(Anil Kumar Dogra)
Chief Accounts Officer

Encl: As above.

G.R. Raghavender
Joint Secretary
Telefax No. 2307 2142

D.O. No. J-11018/02/2018-JR

Dated 01st August, 2018

Dear Shri Dhar,

Please refer to my D.O. letter of even no. dated 11.07.2018 on the subject mentioned above requesting district wise information regarding the number of Court Complexes, Court Halls and Bar/Lawyer's Halls available in the Court Complexes in the *prescribed format* by 31st July, 2018. However, no information has been received from your end so far.

In order to make it easier to you to furnish the requisite information quickly, the proforma has now been simplified. You are now requested to please furnish the requisite information in the enclosed **Revised Proforma** at the earliest as it is urgently required.

With regards,

Yours sincerely,

(G. R. Raghavender)

Shri Sanjay Dhar,
Registrar General,
Jammu & Kashmir High Court,
Srinagar

तीव्र एवं गुणवत्ता से परिपूर्ण न्याय प्रदान करने वाली कुशल विधिक एवं न्यायिक प्रणाली
कानून के शासन मे लोगों का विश्वास सुदृढ़ करती है।
An efficient legal and judicial system that delivers quick and quality justice
reinforces the confidence of the people in the rule of law.

Revised Proforma for submission of information related to Bar Halls/Lawyer's Halls

Name of State/UT:_____

Sl. No.	Items	Information to be furnished		
1	Number of Court Complexes in the State			
2	Number of Court Complexes in the State having Bar Halls/Lawyer's Halls with average area of such Hall (size in Sq. mtr.)	Number	Area	
3	Number of new Bar Halls/Lawyer's Halls to be constructed in the Court Complexes not having such Hall, with average area (size in Sq mtr) and cost estimates (Rs. in lakhs), excluding the cost of land.	Number	Area	Cost
4	Number of Bar Halls/Lawyer's Halls need renovation/ upgradation, with average area (size in Sq mtr) and cost estimates (Rs. in lakhs), excluding the cost of land.	Number	Area	Cost